

1	2	3
15	Reclamation of Alkali Soils.	3017
16	Soil Conservation in the Catchment of Flood Prone Rivers.	10622
17	Integrated Development of Spices.	7871
18	Integrated Development of Arid and Temperate Zone Fruits.	4853
19	Use of Plastics in Agriculture.	13967
20	Development of Fertilizer use in Low Consumption rainfed areas.	379
Total		207795

Hearings of Rape Cases in Camera

1513. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to introduce any legislation for conducting hearings of the proceedings of cases of rape in camera.

(b) if so, the salient features thereof, and

(c) the time by which the same is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Provisions already exist under Section 327 Cr. P.C. for conducting trial of rape cases in camera and also to prevent the printing or publishing of any matter relating to such trials

Broad Gauge Line from Kolagat to Nagaur

1514. SHRI GIRDHARI LAL BHARGAVA :
SHRI MAHENDRA SINGH BHATI

Will the Minister of RAILWAYS be pleased to state:

(a) the statement showing the position of survey conducted by the Northern Railway Survey Organisation for laying new broad gauge line from Kolagat to Nagaur and Phalodi in Rajasthan; and

(b) the stage at which the survey is pending and the time by which a detailed survey report is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Surveys for new BG lines from Kolayat (Kolagat) to Phalodi and Phalodi to Nagaur in Rajasthan are in progress. The survey reports are likely to be received during this year.

[Translation]

Rail Link to Maharajganj

1515. SHRI PANKAJ CHOWDHARY : Will the Minister of RAILWAYS be pleased to state :

(a) whether a proposal to link Maharajganj Headquarters of District Gorakhpur in Uttar Pradesh with railway line has been under consideration of the Government since long.

(b) if so, the reasons for delay in taking a decision thereon; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) and (c) In view of the grossly unremunerative nature of the project and acute constraint of resources, it has not been possible to consider taking up the work for the present.

[English]

Plant Protection in Jammu and Kashmir

1516. SHRI GULAM RASOOL KAR : Will the Minister of AGRICULTURE be pleased to state

(a) the pesticides and insecticides being used for the protection of fruit bearing trees in Jammu and Kashmir State;

(b) whether prices charged by the manufacturers of pesticides are very high.

(c) if so, whether the Union Government have framed any policy in this regard; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Commonly used pesticides and insecticides for the protection of fruit bearing trees are : Mancozeb, Carbendazim, Dodine, Captan, Ziram, Carbaryl, Phosphamidon, Discofol etc

(b) No such report has come to the notice of Government.

(c) and (d). The Government has taken the following major steps to ensure availability of pesticides at reasonable price :

(i) Increased indigenous manufacture of various pesticides is being encouraged;

(ii) With the liberalised import policy, pesticides could be imported freely and sold at competitive price;

- (iii) Agro-industries/cooperatives/marketing federations are being encouraged to come up with more pesticides formulation units and take up pesticides distribution in a big way.
- (iv) Customs duty on imported pesticides and intermediate products has been progressively reduced.

Expenditure on Doubling of Railway lines

1517. SHRI XAVIER ARAKAL : Will the Minister of RAILWAYS be pleased to state

(a) the earnings on passenger and goods traffic during the last year zone-wise and

(b) the amount spent on doubling of the railway lines this year upto June zone-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The earnings on passenger and goods traffic during the last year zone-wise are as under

(Figures in crores of Rs.)

Railways	Passenger Earnings	Goods Earnings
Central	1192.03	2225.81
Eastern	644.22	1784.68
Northern	1186.10	2313.49
N E	330.37	219.12
N F	111.27	270.51
Southern	595.75	797.11
S C	542.30	1531.63
S E	403.00	3792.13
Western	1107.96	2355.92

(b) Zone-wise approximate amount spent on doubling the line under Grant No. 16 during this financial year upto June '96 is as under :

(Figures in crores of Rs.)

Central	2.61
Eastern	2.94
Northern	1.08
N E	0.06
N F	0.86
Southern	3.75
S C	1.01
S E	13.67
Western	0.80

[Translation]

British Ownership of Railway Lines

1518. DR. G. R. SARODE
DR. LAXMI NARAYAN PANDEY
SHRI MOHAN RAWALE :

Will the Minister of RAILWAYS be pleased to state

(a) whether there railway lines in Vidarbha region are still owned by a British Company.

(b) if so, the details thereof.

(c) whether these lines were given on lease by the British Company to the Indian Railway.

(d) if so, the time by which the said lease is likely to expire.

(e) the salient features of the lease agreement.

(f) whether there is any proposal under consideration of the Government to take over these railway lines.

(g) if so, the details thereof, and

(h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) No Sir. The three Railway lines in the Vidharbha region are owned by M/s The Central Provinces Railways Company Limited, a public limited company registered under Companies Act in India. These three lines comprise of the following sections :

1	Murtijapur-Yavatmal	-	113 Kms.
2	Murtijapur-Achalpur	-	77 Kms
3	Pulgaon-Arvi	-	35 Kms
Total			225 Kms

(c) No lease agreement has been executed. These lines are worked by the Central Railway as a branch line in terms of a contract entered into in 1916 and supplementary contracts between the Central Provinces Railway Company and the ex-Great Indian Peninsula Railway, as per the following terms of the agreement :

1. The Central Railway as the working agency retains 45% of the gross earnings per annum towards the working expenses.
2. The balance 55% of the gross earnings is treated as net earnings of these lines.
3. If the net earnings are not sufficient to meet 5% of the returns on share capital invested by the Company plus Rs. 21,000/- per annum towards Management expenses, the deficit thereof is made good by the Central Railway, as a Guarantee return.